

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 176/252/PB/2018

In the matter of:

Rubenius India Pvt. Ltd. ... Appellant
Vs.
Registrar of Companies & Income Tax Department ... Respondent

Under Section: 252.

Order delivered on 09.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

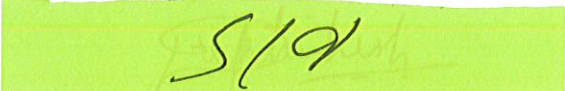
For the Applicant : Mr. Manoj Garg, Mr. Siddhartha Patra,
Advocates
For the Respondent : Mr. Shobit Srivastava, ROC
For Income Tax : Ms. Easha Kadian for
Mr. Lakshmi Gurung, St. Counsel

ORDER

Learned counsel for the appellant states that they have filed the additional documents in support of appeal on 03.07.2018 which has not come to the court file. Registrar of Companies and Income Tax Department has also filed reply. For final hearing on **17.07.2018**.

Learned counsel for the Income Tax Department is directed to serve the copy of Report to the learned counsel for the appellant.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**